

Name of the Thermal Station	State/U.T.	State Electricity Board etc.
31. Bandel	West Bengal	WBSEB
32. Santaldih	West Bengal	WBSEB
33. Patratu	Bihar	BSEB
34. Berauni	Bihar	BSEB
35. Karbigahia	Bihar	BSEB
36. Talcher	Orissa	OSEB

Construction of hospital in trans-Yamuna area in Delhi

728. SHRI F. M. KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under Government's consideration to construct a hospital in the trans-Yamuna area in Delhi; and

(b) if so, what are the details thereof and by when it is likely to be constructed?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b) The Government have approved the establishment of one 500 bedded Guru Teg Bahadur Medical College and Hospital at Shahdara and one 100 bedded hospital at Khichripur in trans-Yamuna area in Delhi. The hospitals will be commissioned during the current Five Year Plan.

Execution of approved power projects

729. SHRI KRISHNA KUMAR BIRLA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what are the approved power projects which are yet to be taken up

for execution and the States in which these projects are to be taken up;

(b) when these projects were approved and what is the schedule of their completion;

(c) what are the reasons for delay in taking up these projects; and

(d) what is the extent of cost escalation as a result of delay in their completion and what steps are contemplated by Government to take up these projects for execution and also to ensure their completion within the stipulated period to avoid further cost escalation?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) to (c) The information is given in the Statement-I and II attached.

(d) The cost escalation and overall delay in the projects would be known when the works are commenced at the projects. Impediments in commencement of works are being monitored by Central Electricity Authority/Department of Power and help is being given for removal of bottlenecks to commence the work.

Statement--I

Details of Hydel Power Projects yet to be taken up for execution by State Electricity Boards/Organisations

Sl. No.	Name of the Project (Installed Capacity)	Date of Sanction	Original Commissioning Schedule	Original Sanctioned Cost (Rs. in crores)	Broad reasons for slippages
Central :					
1.	Koel-Karo HEP (4x1725+5x1x20MW)	1976	Eight years after all formalities and required arrangements are finalised.	157.04	Work held up due to agitational approach of the local people against land acquisition.
Andhra Pradesh :					
2.	Upper Sileru HEP (2x60 MW)	9/73	..	1.98	Deferred by the State to the VIIIth Plan.

Statement—II

Details of Thermal Power Projects yet to be taken up for execution by State Electricity Boards/Organisations:

Sl. No.	Name of the Project and Unit No.	Date of sanction	Cap city (MW)	Commissioning schedule (As per sanction/intimation from Project)	Original Estimated Cost (Rupees in crores)	Broad reasons for slippage
1	2	3	4	5	6	7
Haryana :						
1	Yamuna Nagar St I Unit—1	9/84	210	1989-90	315.20	Delay in finalisation of order for main plant and equipment.
	Unit—2			1990-91		
Rajasthan :						
2	Ramgarh Gas Turbine	8/84	3	10/86	3.94	Do.
Uttar Pradesh :						
3	Anpara 'B,	9/81				
	Unit—1		500	1986-87	416.10	Do.
	Unit—2		500	1987-88		

1	2	3	4	5	6	7
Maharashtra :						
4	Chandrapur St. III	1/83				
	Unit—5		500	1987-88	720.04	Delay in finalisation of order for main plant and equipment
	Unit—6		500	1988-89		
5	Trombay Extn.	6/84	500	To be intimated by TEC	400.10	Do.
Karnataka :						
6	Raichur St. II	8/84	210	1989-90	159.88	Do.
Tamil Nadu :						
7	Mettur St. II	5/83	210	1989-90	238.28 (includes the cost of Unit-3)	Delay in establishment of coal linkage.
Assam :						
8	Borgolai	10/81				Delay in finalisation of order for main Plant and equipment.
	Unit—1		30	1986-87	45.64	
	Unit—2		30	1986-87		
9	Lakwa Gas Turbine	2/85				
	Unit—1		15	1987-88@	34.51	Do.
	Unit—2		15	1987-88@		
	Unit—3		15	1988-89@		
	Unit—4		15	1988-89@		
@ Commissioning schedule indicated during Annual plan discussions for 1985-86.						
NLC :						
10	Neyveli Lignite and Mine Cnt St. II	2/83			638.95	Delay in finalisation of order for main plant and equipment.
	Unit—4		210	10/87		
	Unit—5		210	4/88		
	Unit—6		210	10/88		
	Unit—7		210	4/89		
NEC :						
11	Garo Hills	1/81			43.20	(i) Delay in finalisation of agency for executing the project
	Unit—1		30	12/87		
	Unit—2		30	6/88		
						(ii) Delay in finalization of order for main plant and equipment etc.